## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

CP (CAA) No. 57/NCLT/AHM/2017 In CA(CAA) No. 33/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>07.07.2017</u>

Name of the Company:

Darling Muesco Pvt. Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION **SIGNATURE** 

1. I Sheih P. Sheih Advocate Petitioner

2. Pinakin S. Sh. PCS

Learned PCS Mr. Pinakin Shah with Learned Advocate Mr. Ishan Shah present for Petitioner.

At request of petitioner Counsel, list the matter on 19.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 7th day of July, 2017.